# Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in )

SI. No.	Category of creditor	Summary received	of claims	Summary of cla	aims admitted	Amount of contingent	Amount of claims not	Amount of	Details in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	claims under verification	Annexure	
1	Secured financial creditors belonging to any class of creditors	4	8307109850	4	8296654945	NIL	10454904.32	NIL	1	NA
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NA
4	belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NA
5	-	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NA
6		NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NA
7	Operational creditors (Government Dues)	1	42024369.35	1	42024369.35	NIL	NIL	NIL	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NA
	Total for the second se	5	8349134219	5	8338679315	NIL 7	10454904.32	NIL		



Annexure-1 Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of secured financial creditors belonging to any class of creditors (Amount in )

10454904.3 NIL

NIL

10454904.3

NIL

NIL

SI. No.	Name of creditor	No.	Details of cla	im received			Details of clair	n admitted				Amount of any			Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC	continge nt	mutual dues, that may be set- off	claim not admitted	claim under verificati on	any
	PUNJAB NATIONAL BANK			1467012474.08	1467012474 08	finalcial				17.68					
1		FC1	21/08/2019			creditor	NA	NA	NO		NIL	NIL	NIL	NIL	NA
	UNION BANK OF INDIA			3248800464.92	3248800464.92	finalcial				39.16				INL	
2		FC2	21/08/2019			creditor	NA	NA	ИО		NIL	NIL	NII.	NIL	NA
3	STATE BANK OF INDIA	FC3	21/08/2019	2714213116	2703758211	finalcial creditor	NA	NA	NO	32.59	NII	NIII	10454004.3		N14

NA

NA

NO

10.57

100

finalcial

creditor

THE STATE TRADING CORPORATION

OF INDIA

FC4

TOTAL

14/01/2020

877083795

877083795

8307109849.56 8296654945.24



Annexure-2
Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of unsecured financial creditors belonging to any class of creditors

SI. No.		Identification No.	Details o			Details o	f claim admittee	i		Amount of contingent	Amount of	l	Amount of	Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by	Whether related	% of voting share in		any mutual dues, that may be set-	claim not admitted	claim under verification	
NA	NA.	NA	NA	NA	NA	NA	NA NA	NA NA	NA CoC	NA	NA CC	NA	NA	NA NA



Annexure - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.	1	Identification	Details o	of claim			Details of cl	aim admitted				Amount of	1	Amount of	Remarks, if
,			Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC	continge nt claim	any mutual dues, that may be set-off	claim not admitted	claim under verificati on	any.
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA		NA		NA
	<u> </u>			<u> </u>											



Annexure – 4

### List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details o			Deta	ils of claim ad	mitted		Amount of contingent	Amount of any mutual dues, that		Amount of	Remarks, if
1.0.			1	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether related	% of voting share in CoC	claim	may beset- off		claim under verification	any
NA	NΛ	NA	NA	NA		NA			NA	NA	NA	NA	NA	NA
L	l		<u>.                                    </u>	1			l	<u> </u>	I					



#### Annexure - 5

### Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021 List of operational creditors (Workmen)

SI. No.	Name of authorised	Name of work	Identification	Details o			Details of o	laim admitt	ed	Amount of contingent	Amount of any mutual dues,	Amount of claim under	Amount of	Remarks, if
	representative, if any	man		1	Amount claimed	i		Whether related	% voting share in CoC, if	claim	that may be set-off	verification	claim not admitted	any
NA	NA	NA	NA	NA	NA			NA		NA	NA	NA	NA	NA
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Annexure - 6

### List of operational creditors (Employees)

SI.	Name of		Identification	Details			Details of o	laim admitt	ed	Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	authorised representative, if any	i	No.	Date of receipt	Amount claimed	Amount of claim	claim claim related CoC, if				mutual dues, that may be set off	claim under verification	claim not admitted	any
NA		NA	NA	NA	NA	NA NA		NA	NA NA	NA		NA	NA	NA



Annexure - 7

## List of operational creditors (Government dues) (Amount in )

SI.	Details of Claimant			Details o				Details of clain	admitted			Amount of				Remarks, if
No.	Depart ment		Identifi cation No.	Date of	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee		% of voting share in CoC, if	contingent claim	dues, that may be set-off	1	claim under verification	any
_	TAX	COMMISSIONER, COMMERC IAL TAXES	OC1		42024369.35	42024369 35	GOVT. DUES		NA ·	NO	NIL	NA	NA	NA	NA	
		TOTAL			42024369.4	42024369										



Annexure – 8

Name of the corporate debtor: P K S LTD; Date of commencement of CIRP: 08-08-2019; List of creditors as on: : 16/07/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	- 1	Name of creditor	Identification No.	Detail:	s of claim			Details of clai	m admitted			Amount of contingent	Amount of	Amount of		Remarks, if
				1	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	admitted	claim under verification	any
NA		NA	NA	NA	NA	NA	NA.		NA	NO	NA	NA .	NA	NA	NA	NA
	$\exists$															



Annexure – 9

### List of other creditors (Other than financial creditors and operational creditors)

SI.	.		Identification	Details o	of claim			Details of claim	admitted		Amount of	•	Amount of	Amount of	Remarks, if any
No	թ. խ	creditor	No.	received						1	continge nt	mutual dues,	claim not	claim	
				Date of	Amount	Amount of	1	Amount covered	Amount covered	Whether	claim	that may be set-	admitted	under	
				receipt	claimed	claim	claim	by	by guarantee	related		off		verificati	
						admitted		security interest		party?				on	
N/	1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
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